

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2232
ANSWERED ON:23.11.2010
CURBING DEPICTION OF VIOLENCE IN FILMS
Mishra Shri Mahabal

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there are reports about depiction of violence, horror scene and obscenity in films;
- (b) if so, the details thereof and the action taken by the Government against the persons responsible during each of the last three years and the current year;
- (c) whether the Government has issued any directions to the Film Censor Board in this regard;
- (d) if so, the details thereof and the action taken by the Film Censor Board on the said directions; and
- (e) the other steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M. JATUA)

(a) : No, Sir.

(b) : Does not arise in view of reply to part (a) above.

(c), (d) & (e) : The films for public exhibition are sanctioned by the Central Board of Film Certification (CBFC) in accordance with the Cinematograph Act, 1952 and the Rules and Guidelines framed thereunder.